1

Wednesday, the 22nd April, 1997/ 2 Vaisakha, 1909 (Safco)

Answers

The House met at eleven of the clock. Mr. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

Smoke meters in buses

10l! SHRI SANTOSH BAGRODIA: JVill the Minister of SURFACE TRANSPORT be pleased to state whether Government have any proposal under its consideration to instal smoke meters in public and pirivate "buses plying all over the country?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHE! RAJESH PI-~-OT): No, Sir. Smokemeter is not . oeant to be installed in' a bus., It is ah instrument to measure smoke ttensity of exhaust gases emitted from tall-pipes of diesel vehicles and this is done when the vehicle is stationery at testing sites, depots, workshops.

SHRI SAftTOSH, BAGRODIA: Mr. Chaiman sir, cities sire so rHuch ' ollutefl aile to various factor including factories, arid automobiles of Tfll-kftids. In fact, there is, medical advice that one slhiduld go outside. trie cities for proper breathing. It is not a luxury but must; for the health Bf citydwellers to have a sriioke-"niatter at least at the.. road crossings If) test the level of pollution. Does the feovenafient have any plans what-|Sever%to reduce the pollution level 'in cities due to automobiles, and if Bo, what are they?

SHRI RAJESH PILOT: Mr. Chair -man, Sir, this medical advice is not only wheri" we go about in the cities but it is also when we are in our bomes. The Government has taken up the subject very seriously- And In %e laet Transport 'Developnwn': Council, we have dlcussefl with all the Transprot. Ministers and accord-tHgly we wrote to all the State G6vernments. Unfortunately, Sir, this

S30 RS-1

to Question

becomes a State subject under tho present Motor Vehicles Act. Under Ciauoe 70, it is the State Government which has to control the traffic and put restriction on traffic. Now, we have taken up to amend our Motor Vehicles Act where it will b* compulsory on State Governments 10 regulate their traffic and implement the system and implement the various schemes which are formulated by the Central Government This Motor Vehicles Act is likely to come up soon in the House.

S&SK JAGESH DESAI: Chairman, Sir, especially in big cities, at file time of peak hours at the major crossings, because of, 'red signal, toe traffic is at a standstill, and.. sometimes, even hundreds of venicles are . there and the pedestrians cannot cross because of the red signal. And the, smoke which is emitted by these, vehicles is to such an extent that it is riot even possible to breathe and even your sight is impaired. For this purpose, I want to know whether the Government will consider the suggestion of taking a test of ail the venicles every year, so that this menace is reduced^ Sir, in Bombay they have introduced a system, and by tht there is some kind of relief. I want to know whether the Government is considering that this type ol test is takep in all the cities so that this menace can be reduced and whether the Government his given this kind of directive to all the States.

SHRI RAJESH PILOT: Sir, as I have mentioned earlier, I do share the feehngs of the hon. Member. is a viry important sector where v/e have got to pay attention. And Government is, accordingly, coming out with a legislation where we can implement these measures. We wrote to air the State Governments. Some States have imp'emented. Maharashtra is one of them. Karnataka is oae of them who are taking these steps. But' some of the States have not really come up to that expectation which we expected to implement all these steps to improve the...

3

AN HON. MEHBER: What about Delhi?

SHRI RAJESH PILOT: Delhi is one of the States which has not taken the steps. But for bur organisation like the ETC which is directly under the Government. We have taken a lot Of steps. ' But I assure the House that we are coming up with the legislation only when the Government is feeling so much concerned about this that we must take strict measures and make sure that uniform law there sli over the country. We *do* not leave out any State that Maharashtra does not or Karnataka does not or UP does not. We will have a Uniform law all over the country Sphere we can keep* the environment clean for the country.

सईदा खातनः मैं माननीय कुमारी भन्ती जानना चाहंगी कि से लांग रूट जर्नी के लिए कम से कम 300 जहा किलोमीटर ेसे ज्यादा की जर्नी है उसके लिए एक डाइवर क्या दो ड्राइवर देने की बजाय **मेहरवानी करेंगे ?ं दूसरी चीज यह है** कि नाके-नाके पर बसेज को रोका जाता है इससे डीजल भी केंस्ट होता है धौर टाइम भी बरबाद हो जाता है। मेरा कहना षह है कि जो टेक्सेज नाके पर पैसेंजर्म से लिये जाते हैं या गाडी के प्रोपराइटर से लिये जाते हैं क्यों नहीं उन टेक्सेज को जब सवारी बैठती है या जब बम जलती है तभी मरू में उनसे ले लिये जायें? क्या इस प्रकार की कोई व्यवस्था करने को कोणिश करेंगे ?

भी राजेश पायलट : चेयरमैन साहब, जैसा मैंन पहले कहा, ट्रांसपोटे के संबंध स्टेटस के कुछ अपने कानन होते है. उनके नियम होते हैं। लेकिन माननीय श्वदस्या ने जो सुझाव दिया है, हम उसको प्रान्तीय सरकार को भेजेगे म्रोर छो प्रान्तीय सरकार कर पाएंगी, हम लोग छनस इगके लिए कोशिय करेंग्रे।

SHRI NIRMAL CHATTERJEB: ! Sir, I want to be assured by the hojt Minister that smoke nuisance, pollution emitted by buses, is much mora harmful than the pollution caused by smoking^ cigarettes, pipes or bi-dis dis. Can he assure me that smoking is much less dangerous than tbt emission of smoke by buses?

SHRI RAJESH PILOT: A suitable* answer can be given to this technical question by my colleague, Nara-simharaoji.

SHRI P. V. NARASIMHA RAO: ! Hon. Member should know that smoking can cause cancer.

SHRI BIR BHADRA PRATAH ' SINGH: Sir, may I inform the Hon, Minister that this menace is not tha subject matter of the Motor Vehicles Act. This menace is caused he-, cause of the growth of road transport. So, we have to think seriously abouit that aspect of the problem. After all, our tews were framed[^] a* a time when road transport was much less. Therefore, although the vehicle mentioned is only "buses', but I say, trucks, tempos and several other kinds of vehicles that have been introduced in the * cities, they, have made the life of the city-dweller Tiell. One hon. Member suggested the installation of smoke meters. May I know from the Hon. Minister whaf steps are being, taken to curb this nuisance Unless we take re course to suitable devlcef is CttrS smoke pollution, no amount of am. endTnentin the law will solve th* problem.

MR. CHAIRMAN: What is your question?

SHRI BIR BHADRA PRATA SINGH: What are the devices that could be fitted in all kinds of,, vehicles so that emission of smok by them can be curtailed?

4

[22 APRIL 1987]

SHRI RAJESH PILOT: There are two ways of removing these prob lems. One is to deal with this prob stage of manufacture lem at the i. e, the root cause. We have written to the Ministry of Industry and we have given them suggestions that at the manufacturing stage itself mea sures should be taken by which this problem is solved. This one is al-*eady existing. Then under the Mo Vehicles Act we will put more tor (restrictions and we are putting in other types of restrictions and some research is also being carried out' by Institute of Road Trans the Central port to see how this pollution Can be sending these sug reduced We are gestions the State Government. to We are much concerned about very ft and the Government is taking Whatever strictest measures be can taken in this direction.

SHRI G. SWAMINATHAN: Implementation of whatever laws are there is all rifht. But in other countries they are not allowing either buses or lorries or private cars on the roads after a certain period of life-span. We find that in India some of the lorries, buses and other kinds of vehicles are so old that they are emitting huge quantity of smoke. And espe-daHyln Delhi buses are so old that most of the smoke is coming out of these buses. Will the Government try to have a sort of "time limitation for these buses and lorries and trucks?

SHRI RAJESH PILOT: Sir, this one one of the suggestions which we tent all Sver the country. We sent suggestions to the State Governments "ind transport operators. This is one of the suggestions that has ' come, that we must limit the age of the Vehicle. And, it is a fact that when the vehicle becomes old it creates Biore smoke and more problem *for* the environment. - Now, I am soon fcoming with my suggestions before the House and whatever the House approves, we will make the provision In the Act. AN HON. MEMBER: Is it applicable to Members of Parliament alsot

102. [The questioner (Shri Rajni Ranjan Sahu) was Absent. For ant* wer, vide col. 32-34 infra.]

Setting up of Bal Bhawans in State Capitals

•103. SHRI V. RAMANATHANfl Will the Minister of HUMAN RB. SOURCES DEVELOPMENT be plea sed to state:

(a) whether. Government are con sidering proposals to help set up Bal Bhawans in State capitals witM Central assistance; and

(b) if JSCV what are fee detaili thereof? '

THE MINISTER OF STATE IN-THE DEPARTMENT OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN. RESOURCE DEVELOP MENT, (SHRIMATI KRISHNA SAHI): (a) No, Sir.

(b) Does not arise.

SHRI V. BAMANATHAN: May 1 know how many Bal Bhawans are run in India with Central assistance and in which cities are they located and what is the criteria under which, financial assistance is provided to these institutions?

श्रीमती कृष्णा साही : सभायति महोदय, भारत मरकार की कोई योजना ऐसी नहीं चलती है । भारत सरकार केवल बाल भवन सोमायटी, नई दिल्ली जी वित्तीय सहायता देती है। प्रान्तों में कोई ऐमी योजना नहीं चलाती है। ग्रापका दूसरा प्रश्न क्या था, मैंने सुना नहीं ?

SHRI V. RAMANATHAN: What if the criteria under which Central assis-¹ tance is provided?

SHRI. NIRMAL CHATTERJEEr What is their -number in different States?